

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-252/2017  
MA-259/2017**

**New Delhi this the 20<sup>th</sup> day of January, 2017.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Sh. Yash Pal Singh Jadon,  
Aged about 52 years,  
S/o Sh. Radhey Lal,  
R/o H. No. 140, 2<sup>nd</sup> Floor,  
Sector-15A, Faridabad (HR\_...  
(Working as Manager (Tech), NHAI, PIU, Noida).
2. Sh. Mudit Garg,  
Aged about 41 years,  
S/o Late V.L. Garg,  
R/o B-506, Astha Apartment,  
Plot No. 19B, Sector-6,  
Dwarka, New Delhi.  
(Working as Manager (Tech), NHAI, PIU, Ghaziabad).
3. Sh. Krishna Pal Singh Chauhan,  
Aged about 53 years,  
S/o Sh. Ram Pal Singh Chauhan,  
R/o 136, D.K. Cottages, E-8 Extension,  
Arera Colony, Bhopal, (MP)  
(Working as Manager (Tech), NHAI, PIU, Bhopal).
4. Sh. Sanjay Shivaji Kadam,  
Aged about 43 years,  
S/o Sh. Shivaji Dhondiram,  
R/o 162/12, Residency Near Nath House,  
Railway Lines, Pankaha, Vaheer Area,  
Solapur-413001.  
(Working as Manager (Tech), NHAI, PIU, Solapur).

5. Sh. Vasant Dattatraya Pandarkar,  
Aged about 50 years,  
S/o Sh. Dattatraya Kisanrao Pandankar,  
R/o Flat No. 18, Vinayak Apartment,  
335, Shanivar Peth, Pune  
(Working as Manager (Tech), NHAI, PIU, Pune).
6. Sh. Shrikant Damodar Potdar,  
Aged about 54 years,  
S/o Sh. Damodar Vasudeo Potdar,  
r/o E-2/6, Surya Prabha Garden,  
Kondhawa Road, Bibwewadi, Pune  
(Working as Manager (Tech), NHAI, PIU, Pune).
7. Sh. Braham Prakash Pathak,  
Aged about 50 years,  
s/o Late Kanti Krishna Pathak,  
R/o 802, Chelsa Tower, Omex Heights,  
VibhutiKhand, Gomto Nagar,  
Lucknow,  
(Working as Manager (Tech), NHAI, PIU, Rai Baraily).
8. Mohd. Khalid,  
Aged about 54 years,  
S/o Late Ahmed Mian,  
R/o Raham Manjil, Near GIC,  
Raje Babu Road, Buladsahar,  
(Working as Manager (Tech), NHAI, PIU, Meerut).
9. Prafulla B. Dewan,  
Aged about 54 years,  
S/o Sh. Bal Chandra B. Diwan,  
R/o 496, Narain Path, Pune-411030  
(Working as Manager (Tech), NHAI, PIU, Pune).
10. Sh. Rajesh Balaji Rao Pekam,  
Aged 54 years,  
S/o Sh. Balaji Rao Rajaram Pekam,  
R/o 89, ONKAR, Ashtavinayak Nagar,  
Taroda (Kd), Nanded, Maharashtra,

(Working as Manager (Tech), NHAI, PIU, Nanded).

11. Sh. Pawar Shivaji Vasant,  
 Aged about 47 years,  
 S/o Sh. Pawar Vasant Narayan,  
 R/o 103, Arundhati CHSL,  
 Akashganga Complex,  
 Opp. To Saraswati High School,  
 Rabodi, Thane (W), Maharashtra  
 (Working as Manager (Tech), NHAI,  
 PIU, Dhule, Maharashtra). .... Applicants  
 (through Sh. S.K. Gupta, Advocate)  
 Versus  
 National Highways Authority of India,  
 Through its Chairman,  
 G-5 & 6, Sector 10, Dwarka,  
 New Delhi-110075. ... Respondent

**ORDER (ORAL)**  
**Mr. Shekhar Agarwal, Member (A)**

This O.A. has been filed seeking the following relief:-

- “(i) declared the actions respondent in absorbing the applicants belatedly who were on deputation as illegal and arbitrary.
- (ii) the action of the respondent in not considering the case of the applicant for promotion to the post of Dy. General Manager (Tech) as illegal and arbitrary.
- (iii) direct the respondent to consider the case of the applicants for the post of Dy. General Manager (Tech.) and if the applicants are found fit, they may be promoted with all consequential benefits.
- (iv) may also pass any further order(s), direction(s) as be deemed just and proper to meet the ends of justice.”

2. Learned counsel for the applicants at the outset argued that this case was squarely covered by the judgment of a Co-ordinate Bench of this Tribunal in **OA-1120/2016** (Pramod Kumar Sabat Vs. NHAI) dated 19.11.2016 along with other connected OAs. He prayed that respondents be directed to extend to the applicants herein the same benefits.

3. In view of the limited prayer made by the applicants, we dispose of this O.A. at the admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to examine the case of the applicants herein in the light of aforesaid judgment. In case, the applicants are found to be similarly placed then they be extended the same benefits as were granted to the applicants of **OA-1120/2016** with other connected OAs. In any case decision of the respondents be communicated to the applicants by means of a reasoned and speaking order within a period of 60 days from the date of receipt of a copy of this order. No costs.

**(Raj Vir Sharma)**  
**Member (J)**

/Vinita/

**(Shekhar Agarwal)**  
**Member (A)**